

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 649 /A

From :- Smti. Jayashree Bora  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 30<sup>th</sup> January, 2025.

Sub:- **Casual leave.**

Ref:- JHD/I/2025/10/303 dated 24.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.02.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 31.01.2025 till the morning of 04.02.2025,** has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo No.HC.VII-71/2004/ 650 /A, dated , 30-01-2025

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*